

Coder, Checker and Supervisor. The function performed by these two categories of personnel is different. The question of removal of disparity between the emoluments admissible to these two groups of persons does not, therefore, arise.

(b) The emoluments admissible to the consolidated salary staff, such as Tabulator|Coder|Checker and Supervisor are as follows:

Tabulator Coder	Rs. 280 - p.m.
Checker	Rs. 330 - p.m.
Supervisor	Rs. 380 - p.m.

The total emoluments (including Pay, Dearness pay, ADA) admissible to Assistant Compiler, Computer and Statistical Assistant calculated on the minimum of the scale of pay, as on 1-1-1982 are:

Asstt. Compiler	Rs. 565.50
Computer	Rs. 698.00
Statistical Assistant	Rs. 845.70

Agitation by Employees of All India Employees Provident Fund Organisation

9954. SHRI R. N. TRIPATHI: Will the Minister of LABOUR be pleased to state:

(a) whether the PF employees all over India were on agitation from 12 March, 1982 to 19 March, 1982;

(b) if so, the names of Unions in Central|Regional|sub-Regional Officers who participated in the agitation;

(c) what are the main demands of the All India EPF Staff Federation, New Delhi under whose direction the agitation was made;

(d) whether any steps have been taken by the Labour Ministry to redress the grievances of the employees and to accept their long pending demands; and

(e) if not these reasons thereof and why no negotiations have been started with the recognised Federations to bring normalcy in the EPF Organisation in the interest of several millions of subscribers?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI

DHARMABIR): (a) and (b) The information is being collected and will be laid on the Table of the House.

(c) The main demands of the All India Employees Provident Fund Staff Federation, New Delhi are for payment of bonus and implementation of the recommendations of the Fakir Chand Committee regarding revision of pay-scales, payment of medical and conveyance allowance to the employees of the Employees Provident Fund Organisation.

(d) and (e). It has been decided to pay productivity linked bonus to the employees of the Employees Provident Fund Organisation and the National Productivity Council has been entrusted with the task to formulate a productivity linked bonus scheme. Pending formulation of a scheme, the employees have been paid ad-hoc bonus for the year 1979-80 and 1980-81 for 15 days and 10 days respectively. Government's approval on a large number of recommendations of the Faqir Chand Committee beneficial to employees, has already been communicated. The question of revision of pay-scales of certain categories of employees of Employees Provident Fund Organisation, is under examination.

Setting up of Atomic Research Centre in M.P.

9955. SHRI JAI NARAYAN ROAT:
SHRI RAJESH KUMAR
SINGH:
SHRI SUBHASH YADAV:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Department of Atomic Energy have decided to establish an atomic research centre in Madhya Pradesh to ease the strain on the overcrowded and over-worked Bhabha Atomic Research Centre in Bombay;

(b) if so, the details thereof;

(c) whether it is also a fact that Department of Atomic Energy also propose to establish atomic research centres in other States also during the Sixth Five year Plan period; and